

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2858/2002

Wednesday, this the 6th day of November, 2002

Hon'ble Shri Justice V.S.Aggarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Bahadur Chand Ex-SDE
Department of Telecommunications
R/O 63-A, Ekta Enclave, Peera Garhi
New Delhi-81

..Applicant

(By Advocate: Shri S.N.Anand)

Versus

1. Union of India through
Secretary, Ministry of Communications
Department of Telecom.
Sanchar Bhawan
20, Ashoka Road
New Delhi-1
2. The Chief General Manager
Mahanagar Telephone Nigam Limited
Khurshid Lal Bhawan
Janpath, New Delhi-50

..Respondents

O R D E R (ORAL)

Shri Justice V.S.Aggarwal:

The grievance of the applicant is that he was selected as JTO in the year 1973 while Shri S.R. Singh, who is allegedly junior to him, was selected as JTO in the year 1980 in Delhi Circle. In few words, it would be suffice to say that applicant claims that his junior, referred to above, is drawing more salary than the applicant and, therefore, he is entitled to stepping up of his pay.

2. Our attention has been drawn towards the order passed by the Assistant Accounts Officer dated 16.1.2002 which indicates that as per the existing rules, the stepping up of pay of the applicant was not permissible.

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3. No reasons or reference to any rules as to why the stepping up of the pay of the applicant has been refused, have been mentioned. In these circumstances, at this stage, we deem it appropriate to dispose of the present application directing respondent No.1 to dispose of the matter of the applicant by passing a speaking order in this regard within a period of four months from the date of receipt of a certified copy of the present order. The order so passed should be communicated to the applicant.

4. By way of abundant precaution, we are not making any reference to the merits of the matter, nor should it be taken as an expression on the merits of this case, including the question whether the person, referred to above, belongs to same cadre or not.



(S.A.T. Rizvi)
Member (A)

/sunil/



(V.S. Aggarwal)
Chairman